

estimated cost in case of unauthorised colonies is received by the Undertaking in advance. The remaining amount is recoverable in eight annual instalments. A rebate of 10 per cent is given to the beneficiaries. The Undertaking has reported that so far the response from the residents of these Colonies has not been very encouraging.

(d) It is not feasible to lay down any time limit in this regard.

**Conversion of Netaji House into National Memorial**

2603. SHRI BHIKHU RAM JAIN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the house where Netaji Subhash Chandra Bose was born is proposed to be converted into a national memorial; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) No, Sir. No such proposal is under the consideration of the Ministry of Education and Culture.

(b) Does not arise.

**दिल्ली जल प्रदाय संस्थान में पम्प डाइवर्सों की संख्या**

2604. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली जल प्रदाय संस्थान में अस्थाई तथा स्थाई पम्प डाइवर्सों की पृथक-पृथक संख्या क्या है और इसमें कुल कितने पम्प हैं ;

(ख) क्या सौ-से अधिक पम्प डाइवर्स पहले दस वर्षों से दैनिक मंजूरी पर कार्य कर रहे हैं तथा उनको प्रतिदिन की 10

घण्टे की वर्तमान दर की तुलना में 7 घण्टे प्रति दिन की पुरानी दर पर भुगतान किया जा रहा है ; और

(ग) यदि हां, तो क्या सरकार सह-सुनिश्चित करेगी कि ये दैनिक मंजूरी वाले डाइवर्स स्थाई किये जाय और उनको समय-समय पर बढ़ाई गई दरों पर मंजूरी का भुगतान किया जाये ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री श्रीमन् नारायण सिंह): (क) से (ग) : अपेक्षित सूचना सम्बन्धित प्राधिकरणों से एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

**Opening of Public Telephone Office at Deasin**

2605. SHRI KRISHNA CHANDRA HALDAR:

SHRI SUSHIL BHATTACHARYYA:

SHRI SAMAR MUKHERJEE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under consideration to open a Public Telephone Office at Deasin Branch office of Burdwan District;

(b) if so, when; and

(c) if not why?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK GHOSH):

(a) No, Sir.

(b) Question does not arise.

(c) The place does not fall under The category of stations covered by the existing policy of the Department.